F.No. C.50/61(2)/2015-Ad.II
Government of India
Ministry of Finance
Department of Revenue
Central Board Excise & Customs

North Block, New Delhi.
Dated the 11th September, 2015.

To,

1. Office of the Commissioner of Central Excise, Jaipur,
   N.C.R. Building, Statue Circle, C Scheme, Jaipur – 302005.

2. Office of the Commissioner of Customs (General),
   New Custom House, Ballard Estate, Mumbai.

3. Office of the Commissioner of Customs (V) (General),
   Air Cargo Complex, Sahar, Andheri (East), Mumbai – 400099.

4. Office of the Commissioner of Customs, ICD,
   Patparganj, New Delhi.

5. Office of the Commissioner of Customs (III) (Import),
   Air Cargo Complex, Sahar, Andheri (East), Mumbai – 400099.

6. Office of the Chief Commissioner Customs, Central Excise & Service Tax,
   Basheer Bagh, Hyderabad – 500004.

7. Office of the Commissioner of Central Excise, service Tax & Customs,
   Hqrs. Hoshangabad Road, 48, Administrative Area, Arera Hills,
   Bhopal – 482011.

Subject: General Election to the Legislative Assembly of Bihar – reg.

Sir,

I am directed to refer to the Election Commission’s letter No. 464/Exp.
Obs./2015/EEPS/Vol. IV dated 9th September, 2015 regarding appointment of
16 IC&CES and letter of even number dated 10th September, 2015 regarding
appointment of 22 IC&CES Officers as Expenditure Observers in the General
Election to the Assembly of Bihar, 2015. (The letter of Election Commission
is available on the website of the Department.)

2. It is requested that in addition to the 16+22 Officers listed by the
   Election Commission, the following officers may also be directed to attend the
Briefing Meeting of the Election Commissioner on the date, place and time mentioned below:

<table>
<thead>
<tr>
<th>Sr.No.</th>
<th>Name of the Officer /Commissionerate</th>
<th>Place, Date and time of Briefing Meeting</th>
</tr>
</thead>
<tbody>
<tr>
<td>1.</td>
<td>Shri Mahesh Kumar, Joint Commissioner.</td>
<td>Conference Hall, 4th Floor, Nirvachan Sadan, Asoka Road, New Delhi. Date: 14th September, 2015 (Monday) at 9.30 AM.</td>
</tr>
<tr>
<td>2.</td>
<td>Shri Vishal Jaronde, Deputy Commissioner.</td>
<td>Conference Hall, 4th Floor, Nirvachan Sadan, Asoka Road, New Delhi. Date: 14th September, 2015 (Monday) at 9.30 AM.</td>
</tr>
<tr>
<td>3.</td>
<td>Dr. Amit Singhal, Deputy Commissioner.</td>
<td>Conference Hall, 4th Floor, Nirvachan Sadan, Asoka Road, New Delhi. Date: 14th September, 2015 (Monday) at 9.30 AM.</td>
</tr>
<tr>
<td>4.</td>
<td>Shri Bhupender Singh Suhag, Addl. Commissioner.</td>
<td>Conference Hall, 4th Floor, Nirvachan Sadan, Asoka Road, New Delhi. Date: 14th September, 2015 (Monday) at 9.30 AM.</td>
</tr>
<tr>
<td>5.</td>
<td>Shri Alok Singh, Deputy Commissioner.</td>
<td>Plenary Hall, Vigyan Bhavan, New Delhi. Date: 16th September, 2015 at 11.00 AM.</td>
</tr>
<tr>
<td>Sr.No.</td>
<td>Name of the Officer /Commissionerate</td>
<td>Place, Date and time of Briefing Meeting</td>
</tr>
<tr>
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<td>----------------------------------------</td>
</tr>
<tr>
<td></td>
<td>Office of the Chief Commissioner Customs, Central Excise &amp; Service Tax, Basheer Bagh, Hyderabad – 500004.</td>
<td>Date: 16th September, 2015 at 11.00 AM.</td>
</tr>
</tbody>
</table>

Encl: As above.

Yours faithfully,

(S.A. Ansari)
Under Secretary to the Government of India
Tel. No. 2309 5528

Copy to:-
1. The officers concerned *(by e-mail).*
2. The Secretary, (Attn. Shri Avinash Kumar, Under Secretary), Election Commission of India, New Delhi for information.
3. The Website Manager, DG (Systems) with the request to upload this letter on the official website of CBEC.

(S.A. Ansari)
Under Secretary to the Government of India
Tel. No. 2309 5528